

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

18.

**IA-4465(MB)2023 IN
C.P. (IB)/204(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.03.2024**

NAME OF THE PARTIES:

Punjab National Bank

Vs.

Poscho Steels Pvt Ltd

SECTION: 9, 54(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Manish Shah - Liquidator of Poscho Steels Pvt Ltd, present in person through VC. None present for the Respondent.
2. On request of the Liquidator as arguing Counsel is not present, list this matter for further consideration on **13.05.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)